

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2025

ORDER NO. 225 of 2025

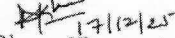
Hon'ble President is pleased to partially modify roster order no. 210 of 2025 on **18.02.2026** for **CESTAT, Kolkata** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-----------------------------|--|--|
| On 18.02.2026 at 2:30 pm | Hon'ble Mr. Justice Dilip Gupta, President | Difference of Opinion matter: C/75350/2021 M/s. Goa Carbon Ltd. vs. Commissioner of Customs (Preventive), Bhubaneswar |

Note:

1. The hearing will take place by virtual mode.
2. No adjournment will be granted.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner, Kolkata /Notice Board/Website/Guard File/Office Copy.


Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 226 of 2025

Dated: 17.12.2025

Hon'ble President is pleased to order additional sitting on 10.02.2026 for CESTAT, New Delhi as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-----------------------------|--|---|
| On 10.02.2026 at 2:30 pm | Hon'ble Mr. Justice Dilip Gupta, President | Difference of Opinion matter: C/51133/2022 & C/50656/2021 M/s. Balaji Trade Mart India Pvt. Ltd. & Shri Piyush Agarwal, Director, M/s. Balaji Trade Mart India Pvt. Ltd. vs. Commissioner of Customs (Appeals), Indore |

Note:

1. No adjournment will be granted.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

D.K.L.
17/12/25
(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR) , New Delhi /Notice Board/Website/Guard File/Office Copy.

D.K.L.
17/12/25
Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

ORDER NO. 227 of 2025

Dated: 17.12.2025

Hon'ble President is pleased to partially modify roster order no. 209 of 2025 from
05.01.2026 to 23.01.2026 for CESTAT, Mumbai as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|--|---|
| From 05.01.2026 to 23.01.2026 | Mr. S. K. Mohanty, Hon'ble Member (Judicial) and | Excise and Service Tax Division Bench matters |
| | Mr. M. M. Parthiban, Hon'ble Member (Technical) | |
| | Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial) | Customs Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Dhruv Khurana)
Assistant Registrar

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Assistant Registrar